

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH

ITEM No. 135
(IB)-449(PB)/2020

IN THE MATTER OF:

Sh. Niraj Kumar

v.

M/s. RG Residency Pvt. Ltd.

Order under Section 9 of IBC, 2016

.... Applicant/petitioners

.... Respondent

Order delivered on 05.04.2021

Coram:

DR. DEEPTI MUKESH

HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYSTHA

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the applicant: -

ORDER

None is present.

List on 24.05.2021.

- sd -

(SUMITA PURKAYSTHA)
MEMBER (TECHNICAL)

- sd -

(Dr. DEEPTI MUKESH)
MEMBER (JUDICIAL)

05.04.2021
Aarti Makker